THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Indian Oil Corporation Ltd. (IOCL) has term contracts for import of crude oil from U.S., and GAIL and IOCL have separate annual contracts for import of LNG from U.S. The total import of crude oil and natural gas from USA in Financial Year 2018-19 was ₹ 28,882 crore (US\$ 4116 million).

Crude oil production by ONGC

2686. SHRI S. MUTHUKARUPPAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that ONGC has seen almost flat growth in crude oil production during the last financial year;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the crude oil production stood at 22.31 million tonnes in 2017-18;
- (d) whether it is also a fact that the gas production has also seen an increase during this period; and
 - (e) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) ONGC's crude oil production for the year 2018-19 was 21.111 Million Metric Tonnes (MMT) against 22.305 MMT for the year 2017-18. The variance was due to decline in oil production and increase in water cut from matured fields in Western Offshore.

(d) and (e) ONGC's natural gas production was 24.747 Billion Cubic Meters (BCM) during 2018-19 and 23.484 BCM during 2017-18. The increase was due to ramping up of production from Daman in Western Offshore, S1-Vashistha in Eastern Offshore and Tripura and Rajahmundry Asset in onshore.

Production of ethanol from non-sugarcane sources

2687. SHRI RIPUN BORA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the expected production of ethanol from non-sugarcane sources;

- (b) the source-wise details thereof; and
- (c) whether it is sufficient to meet country's ethanol blending target of 10 per cent?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Government has notified the National Policy on Biofuels - 2018 which proposes an indicative target of 20 % blending of ethanol in petrol by year 2030. The policy lists potential domestic raw materials for ethanol production including Damaged Food Grains (DFG) like wheat, broken rice etc. which are unfit for human consumption, apart from sugarcane based raw materials.

In response to the ethanol procurement tender floated under Ethanol Blended Petrol (EBP) Programme during Ethanol Supply Year (ESY) 2018-19 by Public Sector Oil Marketing Companies (OMCs), ethanol suppliers contracted for supplying 16.78 crore litres from DFG route unfit for human consumption apart from other sugarcane based sources. For ESY 2018-19, OMCs contracted for procurement of 244.87 crore litres of ethanol from different sources for 10% blending in petrol out of which 9.32 crore litres are procured from DFG route for the ESY 2018-19.

Deadline for submission of oil/gas fields auction bids

2688. SHRIMATI VIJILA SATHYANANTH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government has deferred for the second time, the deadline for submission of bids in the auction of 25 oil and gas fields that hold resources worth an estimated ₹1 lakh crore;
 - (b) if so, the reasons therefor; and
- (c) whether it is also a fact that Government has not yet fixed the revised date for submission of bids?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Twenty five contract areas covering fifty nine discovered oil and gas fields were offered under Discovered Small Field (DSF) Bid Round-II with